

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2303
ANSWERED ON:14.03.2008
STUDY ON CONDITION OF TRIBALS
Ahir Shri Hansraj Gangaram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have recently conducted any study for the reasons behind poor economic condition of tribals and the persons living in the forests in the country;
- (b) if so, the details thereof;
- (c) the number of persons living in forests in the country and the number of tribals amongst them;
- (d) whether permission is given to the people other than tribals to live and earn their livelihood in forests; and
- (e) if so, details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a)&(b): No, Sir.

(c): Such information is not maintained in the Ministry of Tribal Affairs.

(d) to (e): Under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of forest Rights) Act, 2006, notified for operation with effect from 31.12.2007 certain forest rights vests in forest dwelling Scheduled Tribes and other traditional forest dwellers who primarily reside in and who depend on the forests or forest lands for their bona fide livelihood needs.